

ITEM NO.14

COURT NO.5

SECTION XVII

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).2843-2844/2022

MERU TRAVELS SOLUTIONS PRIVATE LIMITED

Appellant(s)

VERSUS

COMPETITION COMMISSION OF INDIA HINDUSTAN
TIMES HOUSE & ANR.

Respondent(s)

(FOR ADMISSION and IA No.54238/2022-APPROPRIATE ORDERS/DIRECTIONS
and IA No.54248/2022-APPLICATION FOR EXEMPTION FROM FILING TYPED
DOCUMENTS)

Date : 29-04-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Mr. P. Chidambaram, Sr. Adv.
Mr. Sonal Jain, AOR
Mr. Udayan Jain, Adv.
Mr. Abir Roy, Adv.
Mr. Ishkaran Singh, Adv.
Ms. Kajal Sharma, Adv.

For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Rajshekhar Rao, Sr. Adv.
Ms. Nisha Kaur Oberoi, Adv.
Mr. Gautam Chawla, Adv.
Ms. Radhika Seth, Adv.
Mr. Ankush Walia, Adv.
Mr. Ishan Arora, Adv.
Mr. Madhav Kapoor, Adv.
Mr. Rishi Kauntia, Adv.
Mr. L. Nidhiram Sharma, Adv.
Mr. Avneesh Arputham, AOR

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 09.05.2022 before a Bench
of which one of us (Pamidighantam Sri Narasimha,J) is not
a member.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master